

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 28 of 2020

IN THE MATTER OF:

Gopal Krishan Bathla

....Appellant

Vs.

Crown Realtech Pvt. Ltd. & Anr.

....Respondents

Present:

For Appellant:

Mr. Jeetender Gupta, Advocate

For Respondents:

**Mr. Shohit Chaudhary, Mr. Pankaj Agarwal and
Ms. Appabrita Saha, Mr. P. Nagesh, Advocates for
R-1.**

Mr. Saurabh Gupta, Advocates for R-2.

O R D E R

04.02.2020: At request of Learned Counsel representing for the Appellant stating that the Learned Counsel Mr. K. Datta is not available. The matter is adjourned to **07th February, 2020** under the caption 'For Admission (Fresh Case)'.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn